

Declaration of Assets and Liabilities

Year

I, Ranjan Kumar son/daughter/wife of Nisay Ray

aged 29 years, belonging to Bihar Vidhan Sabha Petna
service and presently working as office attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3500	2000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15,000	25,000			
(iii)	Bonds, Debentures and shares in companies	SIP (matruy) Fund (30,000) yearly	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC 15 Lac	NIL			
(v)	Motor vehicles (details of make, etc.)	2 (wheeler) BR 0605 AB2556	NIL			
(vi)	Jewellery (give details of weight and value)	40gm 2,00,000	60gm 3,00,000			
(vii)	Other assets such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8/3/22

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4/2/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	39kg 55kg	NIL NIL			
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 katta na 10 Loe	NIL			
(III)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(IV)	Houses / Apartments etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(V)	Others (such as interest in property)	NO	NO			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(I) Loans from Banks	NIL	
	(II) Loans from financial institutions	NIL	
	(III) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No.

Gender

Date of Birth

Class/Group

Cadre

Home District

M

05

06

19

99

2

(DD/MM/YYYY)

C

B.V.S

(Full Name e.g. B.V.S. Bhanu Administrative Service)

(B.V.S. Bhanu Secretariat Service etc.)

Samastipur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Ranjan Kumar

Name of Employee

RANJAN KUMAR.

Designation

OFFICE ATTENDANT

Department

BIHAR VIDHAN SABHA,
PATNA

Place: PATNA

Date: 03/02/22

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.